

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP No.681/73/HDB/2019
u/s. 73 of Companies Act

IN THE MATTER OF:

Sreedevi Digital Systems Pvt Ltd

...Petitioner/s

AND

Bhagyanagar Services Pvt Ltd

...Respondent/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Since it being a special bench, pronouncement of orders deferred till **07.06.2024**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)